

(a) whether the amount of overpayment made to M/s R.B. Bhola Nath and Sons has since been recovered and those in the Indian Oil Corporation responsible for this dealt with; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). On investigation an overpayment of Rs. 550, on account of supply of sub-standard materials, to a firm called Messrs R. B. Bhola Nath & Co. was detected and arrangements were made by the Indian Oil Corporation to recover the amount from the firm. The matter was examined in consultation with the Central Vigilance Commission and no action against any official of the Corporation was considered necessary.

Robbery in Shahdara

2659. Shri Lakhmu Bhawani: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some robbers, posed as police personnel, committed a daylight robbery near Shahdara, Delhi on the 1st September, 1965; and

(b) if so, the steps taken by Government in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) A dacoity (not a robbery) was committed in a village near Shahdara, Delhi, on 1-9 1965. The persons committing the crime were not in police uniform but were dressed in Khaki Shirts and Shorts.

(b) One suspect has been arrested. Armed police picket have been posted for intensive patrolling, to apprehend other culprits and also to prevent the recurrence of such crime in that area.

I.A.S. Special Recruitment Examination (1956-57)

2660. { Shri Vishwa Nath Pandey:
Shri Kindar Lal:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some candidates belonging to the senior scale of the I.P.S. who secured high positions in the I.A.S. special recruitment examination conducted by the U.P.S.C. in 1956-57 were not offered appointment in the I.A.S.; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, Sir.

(b) Does not arise.

दिल्ली के कालिजों में दाखिला

2661. { श्री हुकूम चन्द कछवाय :
श्री बड़े :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष दिल्ली के कालिजों में दाखिले के लिये कितने विद्यार्थियों ने अपना नाम दर्ज करवाया ;

(ख) कितने विद्यार्थियों को दाखिला मिला; और

(ग) कितनों को दाखिला नहीं मिला?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त बर्दान): (क) 10 253.

(ख) 9,244.

(ग) यह ठीक-ठीक बताना संभव नहीं है कि कितने विद्यार्थियों का दाखिला नहीं मिल सका क्योंकि लिस्ट बनाने वाले बहुत से विद्यार्थी अंत में नहीं आने के कारण उा में से बहुत से विद्यार्थियों को इंजीनियरी संस्थाओं में तथा अन्यत्र, अन्य संस्थाओं में दाखिला मिल जाता है।

भारत प्रतिरक्षा अधिनियम के अन्तर्गत गिरफ्तारियां

2662. { श्री बड़े :
श्री हुकूम चन्द कछवाय :

क्या गृह-कार्य मंत्री 1 सितम्बर, 1965 के अंतराहित प्रश्न संख्या 1235 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :